

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 34580/2018

(Arising out of impugned final judgment and order dated 30-08-2017 in CRA No. 90/2004 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

VIJAY BAJPAI

Respondent(s)

(IA No.172767/2018-CONDONATION OF DELAY IN FILING and IA No.172772/2018-EXEMPTION FROM FILING O.T. and IA No.172771/2018-CONDONATION OF DELAY IN REFILING)

Date : 10-12-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s)

Mr. Ratnakar Dash, Sr.Adv.
Mr. Anurag Kishore, Adv.
Mr. Garvesh Kabra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application for condonation of delay as well as on the special leave petition.

(SUKHBIR PAUL KAUR)
AR CUM PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR